Annexure-6

Name of the corporate debtor: South Indian Mint And Aromatic Product Limited; Date of commencement of liquidation: 10.04.2019; List of stakeholders as on: 21.06.2019

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

| 5 | Sl. | Name of | Identification | Details of claim | | Details of claim admitted | | | | | | Amount of | Amount | Amount | Amount of | Remarks, |
|---|-----|----------|----------------|------------------|---------|---------------------------|-----------|-----------|------------|-----------|-----------|------------|---------|----------|--------------|----------|
| 1 | No. | creditor | No. | received | | | | | | | | contingent | of any | of claim | claim under | if any |
| | | | | Date of | Amount | Amount | Nature | Amount | Whether | Amount | % share | claim | mutual | rejected | verification | |
| | | | | receipt | claimed | of claim | of claim | covered | lien / | covered | in total | | dues, | | | |
| | | | | | | admitted | | bylien or | attachment | by | amount | | that | | | |
| | | | | | | | | attachmen | removed? | guarantee | of claims | | may be | | | |
| | | | | | | | | tpending | (Yes/No) | | admitted | | set off | | | |
| | | | | | | | | disposal | | | | | | | | |
| 1 | | Gangai | - | 08.10.20 | 775000 | 775000 | Unsecured | 0 | NA | 0 | NA | 0 | 0 | 0 | 0 | |
| | | Earth | | 19 | | | | | | | | | | | | |
| L | | Movers | | | | | | | | | | | | | | |